

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

(IA No. 198984/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH C.A. No. 7625/2023

(IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.)

Date : 07-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Colin Gonsalves, Sr. Adv.

Ms. Sakshi Kakkar, AOR

Ms. Kiran Suri, Sr. Adv.

Ms. Kiran Bhardwaj, AOR

Mr. Ashutosh Kumar Shukla, Adv.

Mr. A.N. Singh, Adv.

Ms. Shakuntala Devi, Adv.

For Respondent(s)

Mr. Gourab Banerji, Sr. Adv.

Mr. Ajit Pudussery, AOR

Mr. M.J. Michael, Adv.

Mr. Vijayan K., Adv.

Mr. Rakesh Talukdar, Adv.

Mr. Shailesh Madiyal, Adv.
Mr. Vinayak Ssharma, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Purnendu Bajpai, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

If the next week is not notified as a miscellaneous week, the hearing will continue on 14th December, 2023 at 2.00 p.m. and if it is declared as a miscellaneous week, further hearing will continue on 18th January, 2024 at 2.00 p.m.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER